

COURT - I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 100 of 2013 & IA No. 116 of 2013
Appeal No. 98 of 2014 & IA-190 of 2014
Appeal No. 134 of 2014 & I.A- 235 of 2014
Appeal No. 115 of 2014 & IA -207 of 2014
Appeal No. 116 of 2014 & IA -208 of 2014
Appeal No. 91 of 2014 & IA-172 of 2014
Appeal No. 97 of 2014 & IA-189 of 2014
Appeal No. 100 of 2014 & IA-192 of 2014
Appeal No. 151 of 2013 & IA- 220 of 2013

Dated :3rd June, 2014

Appeal No.100 of 2013 &
IA No. 116 of 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.Appellant(s)
(Jointly through Haryana Power Purchase Centre)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Apoorve Karol
Mr. Vaibhav Tyagi

**Counsel for the Respondent(s) : Mr. Dhananjay Baijal }
Mr. Nikhil Baijal for } R-1
Mr. Amit Kapur }
Mr. Gaurav Dudeja } R-2
Mr. Akshat Jain for }**

**Appeal No. 98 of 2014 &
IA-190 of 2014**

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : **Mr. M.G.Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan**

Counsel for the Respondent(s) : **Mr. Dhananjay Baijal }
Mr. Nikhil Baijal for } R-1

Mr. Amit Kapur }
Mr. Gaurav Dudeja } R-2
Mr. Akshat Jain for }**

**Appeal No. 134 of 2014 &
I.A. No. 235 of 2014**

Prayas Energy Group ... Appellant(s)
Versus
**Central Electricity Regulatory Commission
& Ors. Respondent(s)**

Counsel for the Appellant(s) : **Mr. Kumar Mihir**

Counsel for the Respondent(s): : **Mr. Buddy A. Ranganadhan**

**Appeal No. 115 of 2014 &
IA no. 207 of 2014**

In the matter of:

Gujarat Urja Vikas Nigam Ltd..Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): **Mr. Anand K.Ganesan**

Counsel for the Respondent(s): **Mr. Amit Kapur Caveator }
Mr. Apoorva Misra and }
Mr. Abhishek Munot }
Mr. Kunal Kaul } for R.2**

Contd...

Counsel for the Respondent(s)

Mr. Dhananjay Baijal}
Mr. Nikhil Baijal for } R-1

Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot for R-2
Mr. Kunal Kaul

Appeal No. 100 of 2014
& IA-192 of 2014

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Anand K. Ganesan

Counsel for the Respondent(s) :

Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot for R-2
Mr. Kunal Kaul

Appeal No. 151 of 2013 &
I.A. 220 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.
(s)

.... Respondent

Counsel for the Appellant (s):

Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Vaibhav Tyagi
Mr. Apoorve Karol

Counsel for the Respondent(s):

Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R-1
Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot for R-2
Mr. Kunal Kaul
Mr. Aditya Dewan for R-3

ORDER

The learned Counsel for all the Appellants/Applicants have finished their arguments in all IAs except Appeal No. 100/13 & 151/13.

Mr. Amit Kapur, the Respondent has argued the matter for some time.

Post the matter for further Reply Submissions for tomorrow i.e. **4th June. 2014 at 11:00 A.M** during vacation Court.

(Rakesh Nath)
Technical Member
Js/kt

(Justice M. Karpaga Vinayagam)
Chairperson